COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 144 OF 2015

Dated: 29th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission

& Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mrs. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishn for R-1

Mr. Pradeep Misra for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 16.01.2019.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

Ts/kt